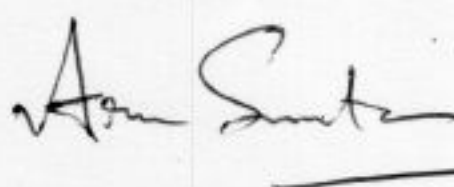


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2020

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

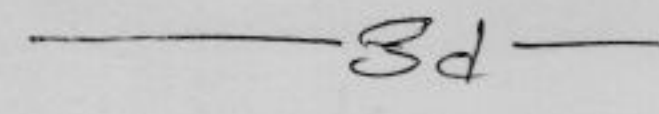
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Arun K	Advocate	Petitioner	
<u>2.</u>	Srivastava holding Brief of Gopal Verma		(Appellant)	

CP NO.404/ALD/2018

Sh. Arun Kumar Srivastava, Advocate holding brief on behalf of petitioner counsel Sh. Gopal Verma is present and states that the mediation in the present case is at final stage and prays a month time for finalization of the same.

In view of the submission, made by the counsel appearing for the petitioner, put up on 31st March, 2020.

Dated: 24.02.2020



**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)